

RAJYA SABHA

Tuesday, the 18th March, 2025 /27 Phalguna, 1946 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Notifications of the Ministry of AYUSH**
- II. **Report and Accounts (2023-24) of the RAV, (National Academy of Ayurveda), New Delhi and related papers**

आयुष मंत्रालय के राज्य मंत्री (श्री प्रतापराव जाधव) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ : -

I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of AYUSH, under Section 56 of the National Commission for Indian System of Medicine Act, 2020: -

- (1) No. 18-12/2021-BUSS (SID-UG-MES), dated the 27th August, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha Colleges and Attached Teaching Hospitals) Amendment Regulations, 2024, along with delay statement.
- (2) No. BOA/2-C/2024, dated the 27th August, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment And Rating For Undergraduate Ayurveda Colleges and Attached Teaching Hospitals) Amendment Regulations, 2024, along with delay statement.
- (3) No. BUSS/MES (UNANI-UG-Regl.)/2023, dated the 27th August, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Unani Colleges and Attached Teaching Hospitals) Amendment Regulations, 2024, along with delay statement.

[Placed in Library. For (1) to (3), see No. L.T.2374/18/25]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of AYUSH, under Section 56 of the National Commission for Homoeopathy Act, 2020:-

- (1) No. 3-34/2023/NCH/HEB/C.C/Pt.I., dated the 6th January, 2025, publishing the National Commission for Homoeopathy (Homoeopathy Graduate Degree Course — Bachelor of Homoeopathic Medicine and Surgery (B.H.M.S.) Amendment Regulations 2025.
- (2) No. 3-42/2024/NCH/HEB/PG Reg. Pt. I, dated the 14th February, 2025, publishing the National Commission for Homoeopathy (Homoeopathy Post-Graduate Degree Course- Doctor of Medicine in Homoeopathy) Amendment Regulations, 2025.

[Placed in Library. For (1) and (2), see No.L.T.2376/18/25]

(iii) A copy (in English and Hindi) of the Ministry of AYUSH Notification No. S.O. 5285(E)., dated the 9th December, 2024, amending First and Second Schedule of the Drugs and Cosmetics Act, 1940, issued under Section 33-O and sub-section (2) of Section 16 of the said Act.

(iv) A copy (in English and Hindi) of the Ministry of AYUSH Notification No. S.O. 28(E)., dated the 13th January, 2025, publishing the Drugs (First Amendment) Rules, 2025, under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library. For (iii) and (iv), see No.L.T.2375/18/25]

II. A copy each (in English and Hindi) of the following papers:-

- (a) Thirty-third Annual Report and Accounts of the Rashtriya Ayurveda Vidyapeeth (RAV), (National Academy of Ayurveda), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Vidyapeeth.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. see No. L.T. 2372/18/25]

Notifications of the Ministry of Finance

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, on behalf of my colleague,